

ITEM NO.10

Court 5 (Video Conferencing)

SECTION PIL-W

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Civil) No(s).1197/2021

ESHA MAZUMDAR

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 15-11-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO  
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. V.Giri, Sr. Adv  
Ms. Esha Mazumdar, Adv.  
Mr. Setu Niket, Adv.  
Ms. Priyanjali Singh, AOR  
Ms. Ankita Gupta, Adv.  
Ms. Avani Kaushal, Adv.  
Ms. Salonee Keshwani, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Issue notice.

List along with W.P.(C)No.941 of 2021.

Learned counsel for the petitioner is permitted  
to serve the respondents.

(B.Parvathi)  
Court Master

(Anand Prakash)  
Court Master